

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:544

ANSWERED ON:26.07.2000

NATIONAL WATER POLICY

AJAY SINGH CHAUTALA;DILIP KUMAR MANSUKHLAL GANDHI;JAI PRAKASH;M.V.CHANDRASHEKHARA MURTHY;RAMJI LAL SUMAN;SURESH RAMRAO JADHAV (PATIL);ZORA SINGH MANN

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether a meeting under the Chairmanship of the Prime Minister was held in Delhi recently, to review the new National Water Policy at the earliest;
- (b) if so, the outcome thereof;
- (c) whether several State Governments strictly opposed some provisions of draft guidelines of the policy;
- (d) if so, the details thereof; and
- (e) the remedial steps proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BJOYA CHAKRAVARTY)

(a) to (e) Yes Sir. 4th meeting of the National Water Resources Council under the Chairmanship of Hon'ble Prime Minister was held on 7th July, 2000 for the adoption of revised National Water Policy. The deliberations established a broad consensus among the States on most of the issues contained in the proposed policy, some of the areas of differences were as under:-

i) Legislation for developing standardized national information system. ii) Establishing appropriate River Basin Organisation with statutory powers. iii) Water allocation amongst States, and iv) Amendment of Inter-State Water Disputes Act, 1956.

In order to achieve greater convergence and agreement on these issues the Council has decided for constitution of a Working Group including Ministers of all the States/UTs under the chairmanship of Hon'ble Minister of Water Resources.